

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURTS : DELHI**

ORDER

In order to ensure equal opportunity amongst Metropolitan Magistrates & Civil Judge of North District for expeditious disposal of cases and due to acute shortage of Sr. PAs/PAs in North District, the below mentioned *additional Sr. PAs/PAs* posted in the Courts of MMs & Civil Judge are hereby withdrawn and deployed on monthly rotational basis, in the following manner:-

Sr. No.	Name of Additional Sr. PAs/PAs	Name of Judicial Officers/Courts where Additional Sr. PAs/PAs are Deployed on Monthly Rotational Basis.		
		October 2023	November 2023	December 2023
1.	Ms. Monika Raheja, EC-45407900	Ms. Jyoti Nain, MM-07	Sh. Tushar Gupta, MM-04	Ms. Jyoti Nain, MM-07
2.	Sh. Mohan Gupta EC-92112520	Sh. Saurabh Goyal, MM-05	Sh. Rinku Jain, MM-01	Sh. Saurabh Goyal, MM-05
3.	Ms. Sunaina EC-43414589	Sh. Ajay Narwal, MM-02	Ms. Neha Pandey, MM-06	Sh. Ajay Narwal, MM-02
4.	Sh. Pramod Kumar EC-34429146	Ms. Preeti, MM (Mahila Court-01)	Sh. Himanshu Sehloth, MM-03	Ms. Preeti, MM (Mahila Court-01)
5.	Ms. Bhawna Rani EC-70284401	Ms. Nidhi Chitkara, MM (Mahila Court-02)	Sh. Pritu Raj, Civil Judge	Ms. Nidhi Chitkara, MM (Mahila Court-02)

It is further directed that in case of official exigencies, the aforementioned Sr. PAs/PAs can be withdrawn to meet the requirements received from the Courts, where no PA is available on any particular day.

Seema Maini
(SEEMA MAINI)
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

Dated, Delhi the 27/09/2023

No. 32695-726 F2N(2)/Admn./T&P/(North)/RC/2023

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
3. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
4. The Sr. AOJ/AOJ/Branch In-charge, Administration-I, Tis Hazari Courts, Delhi.
5. The Sr. AOJ/AOJ/Branch In-charge, Administration-I, North District, Rohini Courts, Delhi.
6. The Official concerned, North District, Rohini Courts, Delhi.
7. The Dealing Official, Admn. I, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
8. The Web-Site, Computer Committee, Rohini Courts, Delhi.
9. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
10. The Facilitation Center, Rohini Courts, Delhi.
11. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
12. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
13. The Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
14. Personal Office of the undersigned.

Seema Maini
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

Sub:- Deployment of PAs in the Court of Ld. Metropolitan Magistrates & Civil Judge.

Vide Transfer Order No. 68951-69551/Admn-I/P&T/HQs/2023 dated 16.09.2023 of Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, 02 PAs earlier posted in the Court of Sh. Himanshu Sehloth, Ld. MM-03 and Sh. Saurabh Goyal, Ld. MM-05 have been withdrawn.

2. All the Magisterial Courts of North District are having huge pendency of cases and only 05 courts out of 10 Courts are presently provided with additional PAs. Whereas, various requests are being received in this office from the said Courts (where only 01 PA is posted) for providing additional PA but due to shortage of PAs in North District, the requirement cannot be fulfilled.

3. In order to provide equal opportunity in disposal of cases to all the Ld. Judicial Officers of North District, Ld. Principal District & Sessions Judge (North) has directed that the services of additional PAs presently posted in the Court of Sh. Tushar Gupta, Ld. MM-04, Sh. Pritu Raj, Ld. Civil Judge, Ms. Jyoti Nain, Ld. MM-07, Sh. Ajay Narwal, Ld. MM-02 and Ms. Preeti, Ld. MM (Mahila Court-02) may be utilized by deploying them on monthly rotational basis, in the following manner:-

Sr. No.	Name of Additional Sr. PAs/PAs	Name of Judicial Officers/Courts where Additional Sr. PAs/PAs are Deployed on Monthly Rotational Basis.		
		October 2023	November 2023	December 2023
1.	Ms. Monika Raheja, EC-45407900	Ms. Jyoti Nain, Ld. MM-07	Sh. Tushar Gupta, Ld. MM-04	Ms. Jyoti Nain, Ld. MM-07
2.	Sh. Mohan Gupta EC-92112520	Sh. Saurabh Goyal, Ld. MM-05	Sh. Rinku Jain, Ld. MM-01	Sh. Saurabh Goyal, Ld. MM-05
3.	Ms. Sunaina EC-43414589	Sh. Ajay Narwal, Ld. MM-02	Ms. Neha Pandey, Ld. MM-06	Sh. Ajay Narwal, Ld. MM-02
4.	Sh. Pramod Kumar EC-34429146	Ms. Preeti, Ld. MM (Mahila Court-01)	Sh. Himanshu Sehloth, Ld. MM-03	Ms. Preeti, Ld. MM (Mahila Court-01)
5.	Ms. Bhawna Rani EC-70284401	Ms. Nidhi Chitkara, Ld. MM (Mahila Court-02)	Sh. Pritu Raj, Ld. Civil Judge	Ms. Nidhi Chitkara, Ld. MM (Mahila Court-02)

4. However, to meet daily requirements of the Courts (where no PA is available), PAs may be withdrawn from the Courts (where Ld. Presiding Officers are on leave) and in case no PA is available then from the running Courts of DJS Officers where 02 PAs are available on that day.

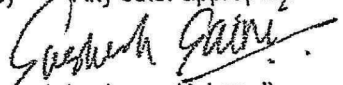
In view of the above, *if approved*,

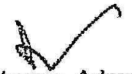
(A) the additional Sr. PAs/PAs posted in the Court of Ld. MM & Civil Judge may be withdrawn and their services may be utilized by deploying them on monthly rotational basis, as mentioned above (as at para No. 3 above) AND

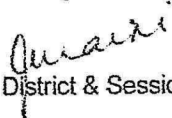
(B) to meet daily requirements of the Courts (where no PA is available), PAs may be withdrawn from the Courts (where Ld. Presiding Officers are on leave) and in case no PA is available then from the running Courts of DJS Officers where 02 PAs are available on that day.


OR

(C) Any other appropriate order/direction in the matter may kindly be accorded.


Branch In-charge (Admn.-I).


Ld. Officer In-Charge, Admn.-I.


Ld. Principal District & Sessions Judge (North).


Dealing Assistant
Admn.-I/25.09.2023

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